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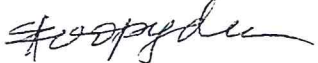

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/28/2018
NAME OF THE PETITIONER(S) : C.B NARAYAN SON OF C.V CHITTI BABU
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01.	CS. GOPI NARAYANAN YADAV	PCS for Appellant	
B.	Sarath babu	For Respondent	

ORDER

Counsel for the applicant present. Representative of RoC present. Heard. Order is reserved.

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)